

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up as last item, before the Division Bench of Hon'ble Shri Justice K.R. Mohapatra & Hon'ble Shri Justice M.S. Sahoo today, the 26th May, 2026.

COURT NO - XX (7TH FLOOR)

HON'BLE MR. JUSTICE K.R.MOHAPATRA

HON'BLE MR. JUSTICE M.S.SAHOO

(THIS BENCH WILL FUNCTION THROUGH VIRTUAL MODE.)

FRESH ADMISSION

1)	WP(C)/14655/2026 (IA No.8889/2026 at fl.A for stay. IA No.8890/2026 at fl.B for appr.order.) MENTION [P/L]	PINKY MODI Vs	SOUMIK SPANDAN TRIPATHY MR.S.P.MISRA (SR.ADV.),P.PRADHAN, S.PRIYADARSHINI, P.P.DAS, P.PANDA
		STATE OF ODISHA	
WITH	WP(C)/14705/2026 (IA No.8933/2026 is at fl.A for stay. IA No.8934/2026 is at fl.B for stay.) [P/L]	DUKHABANDHU PRADHAN VS	SOUMIK SPANDAN TRIPATHY MR.S.P.MISRA (SR.ADV.),P.PRADHAN, S.PRIYADARSHINI, P.P.DAS, P.PANDA
		STATE OF ODISHA	
	WP(C)/16911/2026 (IA No.9807/2026 at fl.A for appr. order.) [P/L]	IPSITA MOHANTY VS	SAIBRATA RATH S.MOHAPATRA, S.CHANDAN, A.MOHANTY, A.BEHERA, S.DAS, A.BISWAL, S.K.BEHERA,S.K.BEHERA, S.CHANDAN, A.MOHANTY, S.MOHAPATRA, A.BEHERA, S.DAS,G.LENKA,I.P.BOSE, A.BISWAL
		STATE OF ODISHA	

THE HIGH COURT OF ORISSA:
CUTTACK
26-05-2026

BY ORDER,
SD/ SHIBASISH GIRI
DY.REGISTRAR (JUDL.)